OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE CUM SPL. JUDGE (PC-ACT) CBI, ROUSE AVENUE DISTRICT COURT, NEW DELHI.

<u>ORDER</u>

The following transfers & postings are made in official exigency with immediate

S.No.	Name of Officials (Sh.)	From	To
·1	Nitin Gupta	JJA in Office Pool, RADC.	JJA in Bail & Filing, RADC.
	EC: 44013878	en d	

Note :- 1. Ms. Vandana Makkar, JA presently posted in CMM Office, RADC is directed to look after the work of Mediation Centre as and when Ms. Bharti Bhat, JA is on leave, in addition to the work already assigned to her.

2. Ms. Asha Sharma, Peon in Bail & Filing Branch is directed to look after the work of Facilitation Centre in addition to the work already assigned to her.

3. Sh. Naveen, presently posted in Stationery Branch is directed to look after the work of RTI Branch, Hindi Rajbhasha Anubhag and PRO as and when required, in addition to the work already assigned to him.

on to :-

Non-compliance of the order or proceeding on leave immediately shall be considered as deliberate insubordination and appropriate disciplinary action shall be initiated against the official as per rules.

(ANJU BAJAJ CHANDNA) Principal District & Sessions Judge-cum-Judge (PC-Act) CBI, RADC, New Delhi.

Dated, Delhi the 19 10 2023.

1. The Principal District & Sessions Judge (Hqs)

P&T/Admn/

- 2. The DDO, Central District, Tis Hazari Courts, Delhi.
- 3. The Administrative Officer (J), Admn.II & III, Central District, Tis Hazari Courts, Delhi.
- 4. The Branch Incharges concerned.
- 5. The concerned officials.

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effect :-

- 6. The PS to the undersigned.
- 7. The Dealing Official, Leave Seat, RADC, Delhi.
- 8. The Branch In charge, Computer Branch, RADC for being uploaded on the official website.
- 9. The Dealing Official, LAYERS seat, THC, Delhi.

10. The Dealing Official T&P –II & III, Personal File/ACR/Leave/Website Committee, THC, Delhi.

Principal District & Sessions Judge-cum-Spl. Judge (PC-Act) CBI, RADC, New Delhi